

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIFUR BENCH, JAIFUR. *S*

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Date of Decision: 19.9.97

OA 47/97

Amar Singh Rathore, Sr. Observer in the office of Scientific Assistant cum Officer Incharge, Indian Meteorological Department, Jatiya Hills, Dantanagar, Lohagal Road, Ajmer.

... Applicant

Versus

1. Union of India through Dy. Director General, Indian Meteorological Department, Lodhi Road, New Delhi.
2. Assistant Meteorologist (Adm), Indian Meteorological Department, Regional Meteorological Centre, Lodhi Road, New Delhi.
3. Scientific Assistant Cum Officer Incharge, Indian Meteorological Department, Jatiya Hills, Dantanagar, Lohagal Road, Ajmer.

... Respondents

CORAM:

HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

For the Applicant

... Mr. Dharmendra Agarwal

For the Respondents

... Mr. Mehfizz Ali, Assistant Meteorologist, departmental representative

O R D E R

PER HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

Applicant, Amar Singh Rathore, has filed this application u/s 19 of the Administrative Tribunals Act, 1985, challenging the order dated 30.9.96, by which he was transferred from Ajmer to Hisar on the post of Senior Observer.

2. Heard the learned counsel for the applicant and Mr. Mehfizz Ali, Assistant Meteorologist, departmental representative for the respondents.
3. The learned counsel for the applicant, during the course of arguments, sought permission to withdraw this application. Permission to withdraw this application is granted. This OA is, therefore, dismissed as having been withdrawn. No order as to costs.

Gopal Krishna
(GOPAL KRISHNA)
VICE CHAIRMAN

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